CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No.O.A.978 of 1997

Date of order : 4.2.2002

Present: Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

FAKIR CH. NAYEK

Vs.

UNION OF INDIA & ORS.

For the applicant : Mr. B. Mukherjee, counsel For the respondents : Mr. P.K. Arora, counsel

ORDER

Ld. counsel Mr. B. Mukherjee says that he does not want to press this application since it has become intractuous.

The application is, therefore, dismissed as having become infractuous.

MEMBER(A)

5.03

VI CE_CHAIRMAN

s.m.